

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:4393  
ANSWERED ON:04.08.2009  
EXTRADITION OF FUGITIVES  
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**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) the number of criminals who have been declared fugitive or have fled the country after committing crimes during each of the last three years;
- (b) whether the Government has taken any steps for ensuring the extradition and trial of such fugitives; and
- (c) if so, the details thereof?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a): Red Corner Notices have been issued on the request of various investigating agencies forwarded through Interpol Wing of Central Bureau of Investigation in respect of 147 offenders and circulated through Interpol Secretariat General (IPSG) during the last three years, the details of which are as under:-

2006 - 49  
2007 - 70  
2008 - 28  
Total - 147

(b) & (c): It is the policy of the Government in the Ministry of External Affairs to conclude extradition treaties with as many countries as possible so as to ensure that fugitive criminals do not escape justice. Efforts are made through diplomatic channel for extradition of fugitives. Matter is taken up at the appropriate level from time to time.